

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III**

CP-17/(ND)/08

**IN THE MATTER OF:**

**Sh. Vibhor Gupta & Ors.**

**.. PETITIONER**

**Vs.**

**Rajesh Buildcon & Infrac. (P) Ltd.**

**.. RESPONDENT**

**SECTION :**

**Under Section 397/398**

**Order delivered on 25.9.2017**

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

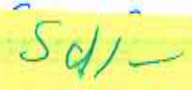
**For the Petitioner/Applicant : Mr. Anuroop Panda, Advocate**

**For the Respondents : Mr. Sangram Patnaik, Advocate  
Mr. Rajiv Gupta, Advocate  
Mr. Sangam Singh, Advocate.. for R-1 to 5  
Mr. Ashish Aggarwal, Advocate.. for R-6 & 7**

**ORDER**

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 07.11.2017.

  
**(S.P. Gahlaut)  
Bench officer-III**

Surjit  
25.9.2017